

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 440
TO BE ANSWERED ON THE 31ST MARCH, 2023**

CEREBRAL PALSY AND AUTISM UNDER CGHS

†*440. SHRI SUBRAT PATHAK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to cover Autism and Cerebral Palsy diseases under CGHS;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 440 FOR 31ST MARCH, 2023**

(a) to (c) Medicines and treatment procedures for Autism and Cerebral Palsy are already covered under CGHS. Earlier, sons above the age of 25 years were not covered in the definition of family under CGHS. However, as per CGHS guidelines issued vide OM No. 4-24/96-C&P/CGHS(P)/EHS dated 07.05.2018, dependant unmarried sons aged above 25 years having permanent disability on account of Autism and Cerebral palsy are permitted to avail CGHS facilities.
